

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTIFICATION

No. 770

Dated : 20-12-2016

It is notified for the information of all concerned that the Subordinate Courts of Kashmir Province including the Courts located at Baderwah, Kishtwar, Doda, Batote, Banihal, Gool and Bani, of Jammu Division shall observe 15 days winter vacation w.e.f., 02-01-2017 to 16-01-2017 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangements for the disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdiction.

By order;


(Ashok Kumar Koul)
Registrar General
20/12/16

No: 25790-828/NR

Dated 20-12-2016

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice
2. Registrar Vigilance, High Court of J&K, Jammu
3. Advocate General, State of J&K, Jammu
4. Secretary to Government, Deptt. Of LJA&PA, Civil Secretariat, Jammu
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
...for information
6. Secretary to Hon'ble Mr. Justice
...for His Lorship's kind information.
7. All Principal District & Sessions Judge, Kashmir Province including Pr. DJ, Baderwah, Ramban, Kishtwar and Kathua.
... for information with the direction to circulate the notification among all the Judicial Officers in their respective district.
8. President Bar Association Jammu/Srinagar for information
9. Incharge NIC for uploading the same on website.
10. Government press Jammu
11. Office file.


Registrar General
20/12/16